

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CEAMSA HYDROCOLLOIDS INDIA PRIVATE LIMITED**

1.	Name Of Corporate Person	Ceamsa Hydrocolloids India Private Limited
2.	Date of Incorporation of Corporate Person	04 th January 2025
3.	Authority under which Corporate Person is Incorporated/ Registered	RoC Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U10799MH2025PTC437593
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	314, Bhaveshwar Arcade Annexe, LBS Marg, Ghatkopar (West), Mumbai - 400084
6.	Liquidation Commencement Date of Corporate Person	06-03-2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Jayanti Lal Jain Address: 708, Raheja Centre, 7th Floor, Nariman Point, Mumbai – 400021 Email: jljain.ip@gmail.com Process Email: liq.ceamsa@gmail.com Telephone Number: 022-66107430 IBBI Registration No: IBBI/IPA-001/IP-P-01792/2019-20/12845
8.	Last Date for Submission of Claims	05-04-2026

Notice is hereby given that Ceamsa Hydrocolloids India Private Limited has commenced voluntary liquidation on 06-03-2026

The stakeholders of Ceamsa Hydrocolloids India Private Limited are hereby called upon to submit a proof of their claims, on or before **05-04-2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Jayanti Lal Jain

Date: 12-03-2026

Place: Mumbai

Liquidator of Ceamsa Hydrocolloids India Private Limited
IBBI Registration No: IBBI/IPA-001/IP-P-01792/2019-20/12845

